

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP50/16	TP161/ 17	Hearing	391/ 394	M/s Kwaliti Animal Feeds Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) Atul Kulkarni
Advocate.
94482050

petitioner



2) Bhramannagaj. S.

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(ROC)



SINCHANA M.F

Counsel for petitioner is present. Smt. M.R. Sinchana Standing Counsel appearing for ROC and RD is present. She requested time proceed with the matter. Counsel for petitioner filed additional documents with enclosures such as, latest audited balance sheet, share exchange ratio certificate, accounting treatment certificate.

List it for hearing on 28.06.2017.


MEMBER (J)


MEMBER (T)